## Annexure -4

Name of the corporate debtor: Innoventive Industries Ltd; Date of commencement of liquidation: 8 December 2017; List of stakeholders as on: 6 February, 2019

													(Amount in R	ds.)
SI. No.	Name of	Name of	Identification No.		s of claims								Amount of	Remarks, if any
		employee		re	eceived					contingent		claims rejected	claims	
	representative, if			Date of	Amount	Amount of	Amount of	Nature of	% share in	claims	mutual		under	
	any			receipt	claimed	claim	claim for the	claim	total		dues,that		verification	
						admitted*	period of		amount of		may be set			
							twelve months		claims		off			
							preceding the		admitted					
							liquidation							
							commencement							
							date							Tatal accut of
1		Employee -Claim summary			8,42,15,360	44,90,324		unsecured	0.03%			4,89,40,566		Total count of Employees - 291 ; Amount of claim classified as CIRP - INR 3,07,84,369 /-

## List of Operational creditors (Employees)

## Note

In case of any queries please feel to write to irp.innoventive@in.ey.com

\* Claim pertaining to CIRP period is seperately mentioned in the remarks